CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No.130/2000

Friday, this the 4th day of February, 2000

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

- Francies.T.J.,
 S/o. T.J. John,
 residing at Thayilputhenpurackal,
 Poonthoppu, Alappuzha.
- 2. Balan .V.V., S/o. Madhavan Vavachan, residing at Velikakathu, Pollethai, P.O. S.L. Puram, Alappuzha.
- 3. Ranjan .D.,
 S/o. Damodaran,
 residing at Nandavanam,
 North Aryad P.O.,
 Alappuzha.
- 4. N. Bhadran, S/o. K.S. Narayanan, residing at Kalthil House, Kadakkarappally P.O., Cherthala, Alappuzha.
- 5. Snehajan .G.S.,
 S/o. P.K. Gopidas,
 residing at Ponnittusserry,
 S.L. Puram P.O., Cherthala,
 Alappuzha.
- 6. K. Radhakrishna Pillai,
 S/o. V.G. Vasudevakurup,
 residing at Kollattu House,
 Kadakkarappally P.O.,
 Cherthala, Alappuzha.
- 7. Subhash .K.V.,
 S/o. Vasudevan,
 residing at Kochuparambu,
 Asramam Ward,
 Avalookunnu P.O.,
 West of Kalathu Junction,
 Alappuzha.
- 8. Surendran .G.,
 S/o. Gopalakrishnan,
 residing at Chethikuzhiyil
 House, Maruthorvatoom P.O.,
 Cherthala, Alappuzha.
- 9. Manoharan .K.,
 S/o. Kunjan,
 residing at Puthanmadom
 (Puthanvalappu), Paravoor,
 Punnapara, Alappuzha.

- 10. R. Sivan,
 S/o. N. Ramakurup,
 residing at Muriyammackil
 House, Kalavoor P.O.,
 Alappuzha.
- 11. Gopinathan .T.K., S/o. Karunakaran .K., residing at Thottunkal House, Kadakkarappally P.O.,
- 12. Joshy .A.S.,
 S/o. Sukumaran .A.S.,
 residing at Thattupurakel
 (Idamuriyil) Thaickal P.O.,
 Cherthala, Alappuzha.
- 13. Rajeev .G., S/o. Gangadharan .K., residing at Kizhakakattuvallyl, Kalarcode, Alappuzha.
- 14. Upendradas .G.,
 S/o. Gangadharan V.K.,
 residing at Vallamchirayil,
 Cheruvaranam, Varanam P.O.,
 Cherthala, Alappuzha.
- 15. Haridas .M., S/o. Madhavan, residing at Tharayil Vely, Asramam Ward, Avalookunnu P.O., Alappuzha.
- 16. Purushothoman .V., S/o. Viswambharan, residing at Palachirayil, Kattoor P.O. Kalavoor, Omanapuzha, Alappuzha.
- 17. Jose . A.K., S/o. A.J. Kuruvilla, residing at Aranckal House, Pollathai P.O., Alappuzha.
- 18. T.K. Karthikeyan,
 S/o. V.K. Krishnankutty,
 residing at Thaivelikkekam Veedu,
 Alissery, Alappuzha.
- 19. Vilasan .T.N., S/o. Balakrishna Kaimal, residing at Chembakasseril House, Kattoor P.O. Kalavoor, Alappuzha.
- 20. P. Venu,
 S/o. K. Padmanabhan,
 residing at Azhiyakathu veli,
 Kalaroode, Alappuzha.

- 21. Ramesh .V., S/o. Viswanathan, residing at Ameenveliyil, Asramam Ward, Alappuzha.
- 22. Thomas Joseph,
 S/o. T.T. Joseph,
 residing at Nalukadathil,
 Asramam Ward, Alappuzha.
- 23. Natarajan .T.r.,
 S/o. Ramakrishnan .K.,
 residing at Thiruvelliveli,
 Kottamukulangara,
 Avallokunu P.O., Alappuzha.
- 24. Remesan .S.,
 S/o. Sekharan .T.K.,
 residing at Thundiyl Veedu,
 Muttathiparambu P.O.
 Thannermukkom, Cherthala,
 Alappuzha.
- 25. Satheesan .P.D.,
 S/o. Divakaran .P.E.,
 residing at Pollayil
 (Kudilil Paramba),
 Aryad North P.O.,
 Alappuzha.
- 26. Jayapal .U.,
 S/o. Udayan,
 residing at Chemparathy
 (Thaiparambil),
 Alissery Ward, Alappuzha.
- 27. Asokan .P.P., S/o. Prabhakaran, residing at Thaipparambil, Kattoor P.O., Alappuzha.
- 28. G. Udayakumar,
 S/o. K. Govindan,
 residing at Kaimaparambil
 House, Pathirappally P.O.,
 Alappuzha.
- 29. V. Ajayan,
 S/o. Vasu,
 residing at Veliyil House,
 Near Udaya Library,
 Pathirappalli P.O.,
 Alappuzha.
- 30. Prince B. Noronha,
 S/o. Andrews Noronha,
 residing at Thadikal House,
 Asramam Ward,
 Avalookunnu P.O., Alappuzha.

- 31. Unnikrishnan .G.,
 S/o. K.N. Gopinatha Pillai,
 residing at Chirayil House,
 Mannanchery P.O., Alappuzha.
- 32. Shaji .T.S.,
 S/o. Sukumaran,
 residing at Thaiparambil
 House, Beach Ward,
 Alappuzha.
- 33. Satheeshkumar .E.D.,
 S/o. Das,
 residing at Elanjiparambil
 House, Kuttumangalam p.O.,
 Kainakary, Alappuzha.
- 34. Siad .K.E., S/o. Mohammed Ibrahim .K., residing at Thaiparambil House, Civil Station Ward, Alappuzha.
- 35. Asim .A.H.,
 S/o. Hussain T.A.,
 residing at Thaqdeer Manzil,
 Patteriparambu,
 Vellakinar Ward, Alappuzha.
- 36. Nassar .J.,
 S/o. Jamal .A.,
 residing at Palackal House,
 Civil Station Ward,
 New Bazaar, Alappuzha.
- 37. Purushothoman .E.C.,
 S/o. Chathan,
 residing at Sreejith Bhavan,
 Perunkalam P.O., Cherthala,
 Alappuzha.
- 38. Prathapachandran .S.,
 S/o. Gopalakrishna Panicker,
 residing at Sree Ganga,
 Cherthala South P.O.,
 Alappuzha.

..Applicants

By Advocate Mr. G. Sukumara Menon

۷s.

- 1. Union of India represented by
 The Secretary to the Government,
 Department of Telecommunications,
 Sanchar Bhavan 20, Ashoka Road,
 New Delhi 110 001.
- General Manager, Department of Telecommunications, Alappuzha.

3. District Employment Officer, Alappuzha.

.. Respondents

By Advocate Mr. Govindh K. Bharathan, SCGSC

The application having been heard on 4.2.2000, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

Applicants seek to direct the 2nd respondent to appoint them as casual mazdoors, to declare that they are entitled to be considered for appointment as casual mazdoors under the 2nd respondent in preference to outsiders and to direct the 2nd respondent not to engage casual mazdoors under him except the candidates sponsored by the Employment Exchange.

- 2. When the O.A. was taken up, the learned counsel appearing for the applicants submitted that it is suffice to permit the applicants to submit a joint representation to the 2nd respondent for redressal of their grievance.
- 3. Since the matter has not been taken up with the administration so far, it is only proper that the matter is dealt by the administration in the first instance.
- 4. Accordingly, applicants are permitted to submit a joint representation to the 2nd respondent within two weeks from today. If such a representation is received, the 2nd respondent shall consider the same and pass appropriate orders within two months from the date of receipt of the joint representation.

O.A. is disposed of as above. No costs.

Dated this the 4th day of February, 2000.

A.M. SIVADAS JUDICIAL MEMBER

nv/4/2/2000